

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

LOK SABHA

**UNSTARRED QUESTION NO. 1531
ANSWERED ON 09.02.2026**

Vacancies in Central University in Dadra and Nagar Haveli

†1531. Smt. Delkar Kalaben Mohanbhai:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of vacancies in each central university in the country, especially in Dadra and Nagar Haveli district during the last five years, category-wise and year-wise;
- (b) the number of vacant posts of Scheduled Castes (SCs), Scheduled Tribes (STs), Other Backward Classes (OBCs) and Economically Weaker Sections (EWS) in all central universities;
- (c) the details of the number of candidates belonging to SC/ST/OBC and EWS who have been denied appointment on the basis of being 'Not Found Suitable' during the last five years;
- (d) whether there is any common recruitment process in all central universities, if so, the details thereof and if not, the reasons therefor; and
- (e) whether the Government is planning to introduce any common recruitment process and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR SUKANTA MAJUMDAR)**

(a) to (e): Central Universities under the purview of Ministry of Education are statutory autonomous organizations established under respective Central Acts of Parliament and governed by provisions of the Acts and Statutes, Ordinances made thereunder. Occurring of vacancies and filling thereof is a continuous process. The vacancies arise due to promotion, retirement, resignation and additional requirements on account of enhanced students' strength etc. All administrative and academic decisions are taken by the Central Universities with the approval of statutory bodies; including their recruitment procedure, which is formulated by their statutory bodies in accordance with statutory provisions and the relevant regulations/guidelines of the University Grants Commission (UGC). For faculty positions, applications are invited through an open advertisement, wherein all the eligible candidates can apply. Selection Committees, duly constituted for recruitment under the relevant provisions, make recommendations regarding suitability of the candidates for the post(s) and accordingly, appointments are made on the basis of the recommendations of the Selection Committees. Suitable candidates have been appointed in all categories as per the recommendations of selection committee(s). Only in cases where suitable candidates were not available, irrespective of the category, the appointments were not made. The UGC Regulations on "Minimum Qualifications for appointment of teachers and other academic staff in Universities and Colleges, 2018" provide for a transparent and objective selection procedure. As per said UGC Regulation 2018, Selection Committee for appointment of teachers

among others consists of representatives of SC/ST/OBC/minority/women/differently-able categories, if any of candidates from any of this category is an applicant.

Ministry of Education and University Grants Commission (UGC) regularly monitor the institutions for filling the vacant posts. From September 2022, all Central Universities have undertaken recruitment drive in mission mode to fill the vacancies. Till 24.01.2026, more than 8460 teaching positions including 1139 SC posts, 555 ST posts, 1960 OBC posts and 426 EWS posts have been filled in the Central Universities. The UGC launched a unified recruitment portal i.e. CU-Chayan on 02.05.2023 to provide a common platform for listing of vacancies/ advertisements/ jobs across all Central Universities. The Central Universities have also been instructed to publish rolling advertisements on their websites throughout the year to address the difficulties faced in getting eligible candidates. Further, the mandatory condition of PhD for Assistant Professor has also been relaxed.

The Central Educational Institutions (Reservation in Teachers Cadre) Act, 2019 has been notified on 09.07.2019 which provides for reservation of posts in direct recruitment for persons belonging to Scheduled Castes (SCs), Scheduled Tribes (STs), Other Backward Classes (OBCs), and Economically Weaker Sections (EWS) in the Teacher's Cadre of Central Educational Institutions established, maintained, or aided by the Central Government. This Act removes the difficulty regarding the reservation of posts in appointment by treating University/Central Educational Institution as a unit for the purpose of reservation instead of individual departments. Further, by this Act from the year 2019, reservation was provided to Other Backward Class (OBC) in recruitment in Associate Professor and Professor level. Earlier reservation to OBC was only in Assistant Professor level. Posts reserved for a particular category can only be filled by eligible persons of that particular category; any unfilled post belonging to any of the reserved category will continue to be readvertised as backlog vacancies in that particular reserved category in next cycle(s) of recruitment, until filled.
